

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):

Date of Birth :

Present post held :

विवेक गुप्त

०९ जुलाई १९८३

द्वितीय व्यवहार न्यायाधीश वर्ग-२ जगदलपुर (बस्तर) द.ग.

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		Immovable Property	If not in own name, state in whose name held and his/her relationship to the Govt./Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
		Housing and other Buildings	Land			
1		2	3	4	5	
Town Achhnera	(1) 26 X 70 फीट (मकान)	(1) 40 X 42 फीट (रस्ता)	समस्त दुकान, मकान व प्लॉट मेरी माताजी, पिताजी व दादीजी के नाम हैं।		सभी जायदाद क्रय किये हैं।	
	(2) 20 X 22 फीट (मकान)	(2) 33 X 230 फीट (प्लॉट)				
	(3) 16 X 110 फीट (दुकान)					
	(4) 8 X 70 फीट (दुकान)					
City Ayda	(1) 40 X 60 फीट (मकान)					
Name of Articles						
Movable Property (Valued Above 25,000/- of Rs.)						
Jewellery (Worth Rs.)						
Jewellery (Lump Sum)						
Gold 24 तोला लगभग 240 ग्राम						

र.ग.प. उपा. वि.ग.

